

(d) if so, the reaction of Indian Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) to (d). Press and radio reports in connection with the topics mentioned in (a), (b) and (c) of the Question have come to the notice of government.

The Government of India remains committed as always to its policy of normalising and improving relations with both China and Pakistan.

Government have protested about the construction of the Karakoram Highway passing through a portion of Jammu & Kashmir, which is an integral part of India.

As far as Pakistan's nuclear programme is concerned, Govt. have no confirmation that discussions have taken place between Pakistani and Chinese leaders specifically about a secret site for the explosion of nuclear bomb. The Pakistan President had however, assured our Prime Minister that Pakistan is not developing nuclear energy for non-peaceful purposes. It is our hope that the Government of Pakistan will abide by its assurances.

**अनेक स्थानों पर दीवारों की टूट-फूट के कारण दुर्घटनाओं में वृद्धि**

1356. श्री नन्द किशोर शर्मा: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) सरकार को राजस्थान में चौमुखी रेलवे क्रॉसिंग पर रेलवे लाइन के साथ-साथ अनेक स्थानों पर दीवार की टूट-फूट के कारण रोज-रोज हो रही दुर्घटनाओं के बारे में जानकारी है; और

(ख) यदि हां, तो इस प्रकार की दुर्घटनाओं की रोक-थाम के लिए सरकार क्या उपाय कर रही है और उक्त दीवार का पुनर्निर्माण कब तक हो जायेगा?

रेल मंत्रालय में उप-मंत्री (श्री मल्लिकार्जुन): (क) और (ख). पिछले वर्ष भारी वर्षा के कारण लगभग 76 मीटर लम्बी चहार-दीवारी ढह गयी थी। किसी अन्य दुर्घटना की रिपोर्ट नहीं मिली है। रेलवे ने पटरी की बाड़ खड़ी करने के लिए कार्रवाई की है और इसके दो माह में पूरा हो जाने की संभावना है।

**Wagons provided for Coal Loading at BCCL**

1357. SHRI SUSHIL BHATTACHARYYA: Will the Minister of RAILWAYS be pleased to state:

(a) the steps taken by Government to transport coal by rail to the Thermal Power Stations; and

(b) the number of wagons which had been provided for loading of coal in Eastern Coalfield Ltd. and Bharat Coking Coal Ltd. during the last 12 months, month-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Highest priority is being accorded to allocation of wagons for movement of coal to Thermal Power Stations. Movement of wagons loaded for power stations is also being closely monitored at various levels to ensure quick movement of wagons to power houses.

(b) The number of wagons loaded with coal in Eastern Coalfield Ltd. and Bharat Coking Coal Ltd. during the last 12 months are given below:—

June	1979	—	2924
July	"	—	2930
Aug.	"	—	2991
Sept.	"	—	3081
Oct.	"	—	2948
Nov.	"	—	3159
Dec.	"	—	3224
January	80	—	3161

February	80 — 3458
March	80 — 3155
April	80 — 3243
May	80 — 3297

#### **Revision of Minimum Wages for Agricultural Labours**

1358. SHRI G. Y. KRISHNAN: Will the Minister of LABOUR be pleased to state:

(a) whether there are some States which have not revised the minimum wages for agricultural labourers in the last five years; and

(b) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) and (b). According to available information the minimum wages for agricultural labourers have not been revised in the last five years in Assam. The State Government has been requested to take steps to revise the minimum wages.

#### **Dalai Lama's request for accepting Tibetan Refugees**

1359. SHRI G. Y. KRISHNAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Dalai Lama has stated that the Bhutanese authorities have softened their attitude towards Tibetan refugees;

(b) if so, whether some of the Tibetans have got the citizenship of Bhutan also and if so, the number thereof;

(c) whether the Dalai Lama has requested the Indian Government also to consider and accept Tibetan refugees; and

(d) if so, the reaction of Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) Several thousand Tibetan refugees in Bhutan have got Bhutanese citizenship but their precise number is not known as yet.

(c) The Dalai Lama has requested that Tibetan refugees presently in Bhutan who have not accepted Bhutanese citizenship may be accepted for rehabilitation in India.

(d) The question of the possible rehabilitation in India of some of the Tibetan refugees who are presently in Bhutan is being considered by Government in consultation with all concerned.

#### **Setting up of Shipyard in Western Coast**

1360. SHRI AHMED M. PATEL: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether there is any proposal to have shipyard for repairing ships in the Western Coast of the country; and

(b) if so, the progress made in this regard?

TRANSPORT (SHRI BUTA SINGH):

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND (a) and (b). A 15 year Perspective Plan for Ship Repair facilities in the country is expected to be ready by mid-1981. Setting up of additional shiprepair facilities in the Western Coast etc. will depend on the Perspective Plan and availability of resources.

#### **Amendment of Bonus Act**

1361. SHRI AMAR ROYPRADHAN: Will the Minister of LABOUR be pleased to refer to the reply given to Unstarred Question No. 2069 on